**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.451/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd November 2017, 10.30 A.M

lame of the Company	Parashar Chatterjee		
	Classic Cuisine Pvt.Ltd.	& Ors.	
Under Section	241/242		
No. Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. Ramil	Adv.	Peop. No. 2.	Rahul Anddy
a Cia Mi M Ale	FARAN BISHWAL, MYRA AND MYRA AND MYRA AND	ca, Delv Aelo Sfehr	2/11/2 Della 2011/2
	THE WAY THE		1 (1)

ORDER

Ld. Counsel for the petitioner and the respondent no. 2 are present.

No time left.

List on 15/12/2017. Interim order passed earlier will continue till next

date of hearing.

Sid

(Jinan K.R.)

Member (J)

Sd

(Vijai Pratap Singh) Member (J)